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SHRI SATISH AGARWAL (Jaipur): Under what rule?

श्री कृष्ण कुमार गोयल (कोटा) : उपाध्यक्ष महोदय, मारे राजस्यान में बिजली का भयंकर सकट ग्रा गया है

MR. DEPUTY-SPEAKER: Under residuary rule. We have got to discuss the Demands for Grants under the control of the Ministry of Home Affairs: and tomorrow by 6 p.m. we have got to apply the guillotine formula. My fear is that without wasting even a single minute of this House, we should discuss the Home Ministry's Demands for Grants which is very important.

(Interruptions)

MR. DEPUTY-SPEAKER: Please listen to me. The Home Ministry's Demands for Grants are very important. Therefore, I would like to make an appeal to you that we will continue our business.

(Interruptions)

MR. DEPUTY-SPEAKER: Only for this, I am making an appeal to you.

(Interruptions)

MR. DEPUTY-SPEAKER: Do you not want that the Home Ministry's Demands for Grants are to be discussed? Therefore, I will make an appeal to you all to please sit down and we will continue our business.

(Interruptions)

MR. DEPUTY-SPEAKER: You reserve all these things for the Zero Hour day after tomorrow.

(Interruptions)

MR. DEPUTY-SPEAKER: We will be wasting our time. I only want to help you.

(Interruptions)

MR DEPUTY-SPEAKER: Mr. Parulekar, please all of you sit down.

(Interruptions)

MR. DEPUTY-SPEAKER: You are not agreeable to this?

(Interruptions)

MR. DEPUTY-SPEAKER: I have made an appeal to you. What is that?

(Interruptions)

MR. DEPUTY-SPEAKER: Let us please go to the next item.

(Interruptions)

MR. DEPUTY-SPEAKER: All these things will not go on record.

(Interruptions) **

MR. DEPUTY-SPEAKER: Papers to be laid on the Table.

(Interruptions) **

MR DEPUTY-SPEAKER: Please sit down.

12.03 hrs

PAPERS LAID ON THE TABLE DETAILED DEMANDS FOR GRANTS 1981-82 OF MINISTRY OF STEEL AND MINES

THE MINISTER OF PARLIAMEN-TARY AFFARS AND WORKS AND HOUSING (SHRI BHISHMA NARA-IN SINGH): On behalf of Shri Pranab Kumar Mukherjee I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of Ministry of Steel and Mines for 1981-82. (Placed in Library. See No. LT-2372/81).

Annual Report and Review of Cen-TRAL SOCIAL WELFARE BOARD, NEW DELHI FOR 1979-80 WIT@ STATEMENT, FOR DELAY, AND DETAILED DEMANDS FOR GRANTS, 1981-82 OF MINISTRY OF EDU-CATION (DEPTTS. OF EDUCATION AND MINISTRY OF SOCIAL CULTURE) AND WELFARE

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table:

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1979-80 along with Audited Accounts.

^{**}Not recorded.